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tion for Coal India Ltd. (CIL) for two different levels of production in 1980-95, the terminal year of the Eighth plan. Subsequently in September, 1990 CIL had submitted a revised proposal for the Eighth Plan.

Preliminary discussions have been held with the Plannig Commission but the Eighth Plan has not yet been finalised. Te details of different proposals for Coal India Ltd. are given below:

Working Group Scenario I		Proposal	Revised Proposal of CIL. (Sept. 90)		
		Scenario	II		
Investment- (1990-95) (Rs. crs.)-	Production (1994-95)	Investment (1990-95) {Rs. crs. }-	Production-in 1994-95-(mt)	Investment- 1990-95 (Rs crs.)	Production in 1994-95 (mt)
13946. 31	270. 86	11966. 44	261. 87	10499. 07	247. 00

(d) As a result of the revised proposal, ClL's coal production in likely to increase from 178. 62 million tqpnt-ncs in 1989-90 to 247. 00 million tonus, s in 1994-9-5.

Legislation to prevent smoking

584. SHRI B. K. HARIPRASAD: SHRI SHAMIM HASHMI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that tobacco would eventually kill about half a billion of the world population today if current world wide smking patterns persist;
- (b) whether Government are taking any serious measures to stop this trend in India as it is already killing eight to ten lakh of Indians annaual-ly;
- (c) why the State Governments barring a few are not taking serious legislative measures to control the use of tobacco;

- when the Central Govern (d) by ment propose to introduce a Bill con anti-smoking taining comprehensive stated the Union measures a_{\circ} by Health Secretary at the Valedictory address during the International Symposium 'Preventive cardiolo on and Cardiovascular Epidemiology at AIIMS on the 14th January, 1991; and
- (e) what are the salient features of the proposed Bill?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOW-DHARY): (a) Tobacco would eventually kill about half a billion of the world population, if the current worldwide smoking pattern persist, are the findings of a WHO Consultative Group or Statistical aspects of tobacco related martality held at Perth, Australia in April, 1990.

(b) and (c) In order to protect the nonsmoking public, from the hazards of passive smoking, instructions have been issued to prombit tobacco to start with, in a few selected places,

namely hospitals, dispensaries and other health care establishments, educational institutions, conference rooms, domestic airflights, aircondi-tioned chaircars and airconditioned sleeper coaches in trains, suburban trains and air-conditioned buses. Besides, extensive health education measures through school health programmes, adult education programme and mass media are being undertaken to educate masses about harmful effect of smoking.

(d) and (e) The proposed legislation seek amendments to the existing legislation-on cigarette, namely, The Cigarette (Regulation of Production, Supply and Distribution) Act. 1975 is under examination in consultation with Ministry of Law and other conceited authorities. The main features of the proposed legislation are as follows: —

—The existing statutory warning on cigarette packets/advertisements/hoarding that 'Cigarette smoking is injurious to health' will be expanded to induce one or the other telling slogans mentioned below:

'Smoking can lead to Oral Cancer'

'Smoking can cause heart problems'

'Smoking may reduce your life span'

'Smoking can aggravate respiratory problems'

- —Statutory warning will be pro-mintly displayed on the cigarette packets.
- -Phohibition of advertisements of cigarettes.

Hazardous Chemicals

585. SHRI B. K. HARIPRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that as per ILO information (Vol. 25, No. 2 May,

1989) some 3500-8000 chemicals in the market are habardous in nature out of which some 150—200 can cause cancer:

to Questions

- (b) whether a list of such chemicals has been compiled and is available in the Indian market and if so, the details thereof and the source of supply; and
- (c) if such a list has not yet been compiled whether this will be done at the eailiest and made available to the public on no loss no profit basis?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOW-DHARY): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Deteriorating condition of Primary **Health Centres in the Country**

586. SHRI B. K. HARIPRASAD: Will the Minister of HEALTH AND FAMILY WELFARE" be pleased to

- (a) whether Government are aware of the depressing scenerio and poor state of affairs of the country's Primary Health Centres which are expected to have changed the rural health scene in the country; and
- (b) whether an independent monitoring and evaluation is proposed for revitalising these centres?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAl CHOW-DHARY): (a) Yes, Sir.

(b) Primary Health Centres all over the country are established under State Sector, Minimum Needs Programme and Staffing of Primary Health Centres and provision of medicines, equipment etc. for effective